

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: DCP/ARA/10-12 dated: 01.11.2021

GOVERNMENT ORDER NO:- 5156-JK (LD) of 2021

DATED:- 05 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

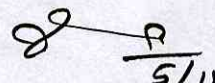
Secretary to Government

Dated:- 05 - 11 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Principal Secretary to Government, Revenue Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Deputy Commissioner, Poonch (This is with reference to his office letter no DCP/ARA/10-12 dated 01.11.2021)
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 5156-JK(LD) of 2021 dated 05.11.2021

S No.	Title of the Case	OIC
1.	CPOWP No. 84/2019 titled Shakeel Ahmad v/s Raul Yadav DC Poonch	Sh. Anjum Basher Khan Khattak (Jr. KAS), Tehsildar Haveli, Poonch
2.	CPOWP No. 01/2016 titled Mohd Sharief & ors V/s State & Ors	Sh. Gourav Sharma, Tehsildar Mendhar
3.	CPOWP No. 84/2019 titled Shakeel Ahmed V/s Rahul Yadav DC Poonch	
4.	OWP No. 258/2019 titled Talat Sarwar Khan & Ors V/s State & ors	Dr. Sahil Jandiyal (JKAS), Sub Divisional Magistrate, Mendhar, Poonch
5.	OWP No. 258/2019 Mohd Bashir Bhat & Ors V/s State and Ors	
6.	OWP No 1606/2014 titled Mohd Sadiq and Anr V/s State and Ors	
7.	CPOWP No. 1095/2016 titled Aftab Ahmed V/s State and Ors	
8.	CPOWP No. 39/2016 Kuldeep Kumar & ors Vs B.R Sharma & ors	
9.	CPOWP No. 102/2015 titled Ghulam Fatima V/s State and Ors	
10.	OWP NO. 744/2014 titled Mohd Sharief & Ors V/s state & Ors	Sh Mohd Parvaiz Executive Engineer PWD(R&B) Poonch
11.	WP(C) No. 61/2020 titled Dalip Singh & Ors V/s State and Ors	
12.	WP(C) No. 3535/2019 titled Raiz Ahmed Attish Vs State & ors	Sh. Basharat Hussain (JKAS) Additional deputy Commissioner, Poonch
13.	WP(C) No. 1651/2021 titled Sarina Begum V/s UT of J&K and ors	
14.	WP(C) No. 2067/2019 titled mohd Hamid Khan & ors V/s State	Sh. Zaheer Ahmed Kaifi (JKAS) Assistant Commissioner (Rev) Poonch
15.	WP(C) NO. 605/2020 titled Mohd Rashid Khan & Ors V/s Union of India & ors	
16.	CPOWP No. 217/2013 titled Rehmat Ullah V/s State and Ors	
17.	WP(C) No. 1909/2019 titled Rajeev Tandon V/s State and Ors	Sh. Mushtaq Ahmed Chief Executive Officer Municipality Poonch.
18.	WP(C) No. 1066/2020 titled Mohd Rayaz Malik V/s UT of J& and Ors	Sh. Shazad Laief Khan Tehsildar, Mandi
19.	WP(C) No. 4373/2019 titled Mazoor Hussain V/s UT of J&K and Ors	Smt. Nahim-ul-Nisa (JKAS) Sub-Divisional Magistrate Surankote
20.	OWP No. 716/2016 titled Mohd Showkat V/s	Dr. sahil jandiyal (JKAS)

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	State & ors	Sub-Divisional magistrate, Mendhar
21.	OWP no. 2222/2017 titled Inhabitants of Village Gohlad V/s State & ors	
22.	WP(C) No. 1852/2020 titled Abdul Laitef v/s UT of J&K and ors	
23.	WPPIL No. 19/2017 titled Inhabitants of village Hari V/s State & ors	Sh Suresh kumar (IFS) Divisional Forest Officer Territorial Poonch
24.	OWP No. 160/2015 titled Inhabitants of Village Sanghla V/s State & Ors	
25.	WP(C) No. 124/2021 titled Mohd Yaqoob Vs UT of J&K and Ors	
26.	WPC(C) No. 2765/2019 titled Mazoor Hussain V/s UT of J&K and Ors	
27.	OWP No. 2118/207 titled Mohd Maroof Khan V/s State & Ors	Sh Abdul Qayoom Tehsildar Mankote
28.	OWP No. 48/2017 titled Ghulam Hussain V/s State & ors	
29.	OWP No. 662/2017 titled Tanveer Ahmed & Ors V/s State & Ors	Sh Sheraz Ahmed Chowhan (JKAS) Tehsildar Surankote (Poonch)
30.	OWP No. 2226/2017 titled Bar Association Surankote V/s State & ors	
31.	CPOWP No. 179/2016 titled Mohd basher V/s State & Ors	Sh Anjum Bashir Khan Khattak (JKAS) Tehsildar Haveli (Poonch)
32.	OWP No. 203/2016 titled Janak Raj & ors V/s State and ors	
33.	OWP No. 203/2016 titled Abdul majid V/s State and Ors	
34.	OWP No. 2050/2017 titled Talib Hussain And Anr vs State and Ors	
35.	OWP No. 595/2011 titled Javed Iqbal V/s State and Ors	
36.	OWP No. 1836/2015 titled Sudesh Kumar Tandon V/s State and ORS	
37.	WP(C) No. 474/2021 titled Mohd Farooq V/s UT of J&K and Ors	
38.	OWP No. 1423/2016 titled M.I Sherkhan & Anr v/s U.O.I and Ors	
39.	WP(C) No. 3247/20119 titled Mohd Younis V/s State & Ors	Sh. Gourav Sharma, Tehsildar Mendhar
40.	WP(C) No.4155/2019 titled Satvir Lal Sharma V/s YT of J&K an Ors	
41.	WP(C) No. 1479/2020 titled Faiz Hussain V/s UT of J&K and Ors	
42.	OWP No. 1605/2012 titled Bader Din V/s State & Ors	
43.	OWP No. 709/2017 titled Janak Raj & Ors V/s State & Ors	Sh Mohd Parvaiz ,Executive Engineer PWD(R&B) Poonch
44.	OWP No. 1981/2014 titled Management Committee of Ziarat Baba Fateh Shah	Sh. Zaheer Ahmed Kaifi (JKAS) Assistant

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45.	WP(C) No. 4260/2019 titled Nazir Hussain & Ors v/s UT of J&K and Ors	Commissioner (Rev) Poonch
46.	OWP No. 1515/2017 titled Mohd Iqbal v/s State & ors	
47.	CPOWP No. 1/2016 titled Mohd Rafiq & Ors V/s State and Ors	
48.	OWP No. 1300/2014 titled Madhu Bala Tandon V/s State and ors	
49.	OWP No. 444/2018 titled Chander Shekhar V/s State and Ors	
50.	OWP No. 971/2014 titled Raghubir Singh v/s State and Ors	Dr. Basharat Hussain (JKAS) Additional Deputy Commissioner Poonch
51.	OWP No. 717/2015 titled Mohd Aslam V/s State and Ors	
52.	OWP No. 878/2017 titled Prithpal Singh V/s state and Ors	
53.	OWP No. 1881/2015 titled Gagandeep Singh & ors V/s UT of J&K and Ors	
54.	WP(C) No.1672/2020 titled Kuldeep Singh & Ors V/s UT of J&K and Ors	
55.	OWP no. 662/2015 titled Abdul Gani V/s State and Ors	

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